

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court-1**

Item No. 33

**CP(IB) No. 215/Chd/Pb/2022
Under Section 94, IBC 2016**

In the matter of:-

Sanjay Gupta, PG, Supreme Tex Mart Ltd.

...Petitioner

Due to paucity of time matter could not be taken up today, hence the matter
adjourned to 10.11.2023.

Sd/-

Court officer

September 15, 2023
PKA